

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00923/2015

Jabalpur, this Thursday, the 28th day of June, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Roque Dias, S/o Late Salvador Dias
aged about 52 years working as
Regional Director
Sports Authority of India,
Regional Centre Central Regional Centre,
Gram Gora Bishen Kheri
Bhopal (M.P.) 462001

-Applicant

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India, Through Secretary,
Government of India, Ministry of Youth Affairs
and Sports Shastri Bhawan New Delhi 110001

2. The Director General,
Sports Authority of India,
Jawahar Lal Nehru Stadium Complex,
East Gate Lodhi Road, New Delhi 110001

3. Chief of Naval Staff Naval
Head Quarter Sena Bhavan New Delhi 110001

4. Commodore Sudhir Setia,
Executive Director (Teams)
Sports Authority of India,
Jawahar lal Nehru Stadium Complex,
East Gate Lodhi Road, New Delhi 110001

- Respondents

(By Advocate –**None**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that this Original Application has become infructuous.

2. In view of the submission made by the learned counsel for the applicant, this Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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